

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA UNSTARRED QUESTION NO. 213**

**ANSWERED ON TUESDAY THE 4<sup>TH</sup> FEBRUARY, 2025  
MAGHA 16, 1946 (SAKA)**

**STEPS TO PROMOTE FINANCIAL AWARENESS AMONG STUDENTS**

**QUESTION**

**213. Shri Jaggesh:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) whether it is a fact that Government proposes to promote financial awareness among students throughout the country and to equip future generations with the information and abilities necessary to make wise financial decisions;**
- (b) whether Government in collaboration with Association of Chartered Certified Accountants (ACCA), will facilitate the introduction of “Financial Education for You” (FEFY) program in select schools, spanning both urban and rural regions;**
- (c) whether the ACCA members will offer professional training to school educators, empowering them to effectively deliver this vital curriculum to students; and**
- (d) If so, the details thereof?**

**ANSWER**

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**(HARSH MALHOTRA)**

**(a) According to section 125(5) of the Companies Act 2013, IEPF Authority has been constituted for administration of IEPF Fund. Under section 123(3)(b) of the Companies Act 2013, the Fund shall be utilised for promotion of investors' education, awareness and protection.**

**(b): An MoU has been signed with Strategic Educational Professionals Pvt. Ltd., a subsidiary of Association of Chartered Certified Accountants (ACCA), to develop a program module for financial literacy for school children.**

**(c) & (d): The MoU envisages launch of a pilot project in a few select schools in both rural and urban areas wherein the school teachers would be trained to effectively deliver the above program to students.**

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